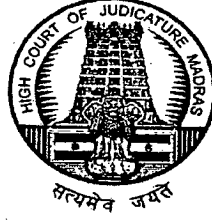


R.O.C.No. 60405-A/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 175 / 2019

I

The Government, in G.O.Ms.No.298, Home (Courts-II) Department, dated 05.04.2017, has issued orders sanctioning the constitution of Additional Mahila Court at Nagapattinam, in the cadre of Civil Judge.

Thiru. M.Sureshkarthik, Judicial Magistrate II, Nagapattinam, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Nagapattinam, in the aforesaid newly sanctioned Court.

II

The Government, in G.O.Ms.No.240, Home (Courts-III) Department, dated 16.05.2019, has issued orders sanctioning the constitution of Additional District Munsif Court at Tiruvallur, in the cadre of Civil Judge.

Tmt. C.Subashini, District Munsif, Tiruvallur, is transferred and posted as Additional District Munsif, Tiruvallur, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 05.08.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

(Signature)